

Defective Case Register from 2025-03-06 to 2025-03-06

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/6864/2025	LALATENDU SAMANTARAY	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent on affidavit not correctly furnished.(In item No.2) 2.As per F.I.R.,date of Year not correctly furnished in Date Chart.
2	D-WP(C)/9074/2025	ASIT KUMAR JENA	2025-03-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page nos.20 25 27 28 and 29 not neat and legible.
3	D-CMP/9141/2025	TUSAR KUMAR MISHRA	2025-03-06	1 .Annexure - 3 is not legible .2 . Annexure -1 2 3 4 5 6 9 are not attested true copies . 3 Authentication fees of Rs .1.10 paisa each not paid on annexures -7 and 8 . 4 .Page -53 of annexure - 4 not legible and annexure -6 not annexure marked .
4	D-ABLAPL/6855/2025	ABHISHEK PRADHAN	2025-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-CRLREV/6691/2025	NIRANJAN LENKA	2025-03-06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED The date of order mentioned in being aggrieved by the judgement appears to be wrong. The name of the filing Adv. in capital letter with enrollment number not furnished in the 1st page of the revision petition
6	D-WP(C)/9047/2025	KSHIROD KUMAR ROUT	2025-03-06	Court fee Rs 30/- payable Rs 6/- paid Rs 24/- to be paid.
7	D-CMP/9314/2025	SATYABADI MANTRY	2025-03-06	Age of opp.parties 10(a) to 10(c) not furnished .
8	D-BLAPL/6874/2025	RAMA KRISHNA NAIK	2025-03-06	.Petition not correctly addressed to Honorable Court
9	D-CRLREV/6697/2025	JYOTIRMAYA SAHOO	2025-03-06	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 7.70 not paid. Appellate Court Judgement Rs. 8.25. not paid.
10	D-ABLAPL/6934/2025	BIBHUTI RANJAN MOHANTY	2025-03-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.9 to 19 not neat.
11	D-WP(C)/9111/2025	AMITABH MISHRA	2025-03-06	1.Page Nos.35 To 38 Are Not Legible

12	D-RVWPET/9325/2025	ADV.	2025-03-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
13	D-ABLAPL/6768/2025	LAXMINARAYAN RAYATSINGH	2025-03-06	Index shows Bail Application instead of ABail Application.
14	D-WP(C)/8911/2025	SUBHAM AGRAWAL	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. CERTIFICATE in connection to affidavit not in proper Format.Paragraphs 1 to - not filled up and Deponent not signed properly. 2. Page No 46 and 47 not neat and legible. 3.In V.NAMA the EXECUTANT not signed full signature and it is not proper
15	D-MATA/9039/2025	SIVA SANKAR CHAINI	2025-03-06	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 51 days
16	D-WP(C)/8886/2025	BAIVAV MISHRA	2025-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
17	D-ABLAPL/6851/2025	JYOTIRMAYA SAHOO	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl . nos. of paragraphs in the petition not , not correct in declaration of affidavit.
18	D-CRLMC/6815/2025	KOUSIK ANANDA GURU	2025-03-06	C.Copy of the petition under annex-1 to be filed
19	D-CMP/8919/2025	ATUL TRIPATHY	2025-03-06	C/O of opp. parties 1 and 2 not furnished in c . m .p .
20	D-WP(C)/8893/2025	MANOJA KUMAR KHUNTIA	2025-03-06	1.Paragraphs of writ petition not correctly numbered.2.The enrollment and mobile numbers of all the counsel in vakaltnama not furnished.
21	D-CRLMC/6290/2025	KAILASH SETHI	2025-03-06	14-NOT PROPERLY INDEXED. Put up for S.R after properly page marked in Index.
22	D-CRLMC/6886/2025	SAPAN KUMAR LENKA	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no.not furnished on declaration. 2..Petition not correctly addressed to Honorable Court
23	D-ABLAPL/6764/2025	PRANAYANEE DASMOHAPATRA	2025-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Index shows Bail Application instead of ABail Application. 2. Annexure-1 is attested partly.

24	D-CRLMC/6528/2025	SHREYAN DAS	2025-03-06	1.In Index Annex-4 not properly page marked as per the Under Annex-4. 2.Receipt Showing Serv.copy To CBI not Filed. 3.Petition not correctly addressed to Honorable Court
25	D-BLAPL/6811/2025	JAYADEBA BEHERA	2025-03-06	1. P.S. No. not correct in synopsis.2.Date of custody not furnished in para.7 of petition.
26	D-WP(C)/9024/2025	ASHOK KUMAR SAHOO	2025-03-06	Mobile number of all the counsel in vakaltnama not furnished
27	D-CMP/8993/2025	VIVEKANANDA JENA	2025-03-06	O.Ps No-1A to 1C added as Parties but not yet substituted.
28	D-CRLA/6689/2025	MANAS KUMAR CHAND	2025-03-06	Copy not served on s .c (vigilance)
29	D-MACA/9078/2025	JNYANANANDA PANDA	2025-03-06	court fee payable not correctly furnished and valuation court fee payable not furnished in IA
30	D-CRLREV/6589/2025	RAJJEET ROY	2025-03-06	1. Period of Delay 08 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Re.1.10p.be paid on Anx.1 3.May be regd. as CRLMC.
31	D-ABLAPL/6941/2025	BHARAT JALLI	2025-03-06	Synopsis and date chart are not reflected in index . 2 .G .R and P .S case mentioned in synopsis appears not correct . 3..Petition not correctly addressed to Honorable Court
32	D-ABLAPL/6853/2025	JYOTIRMAYA SAHOO	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraphs not correct in declaration of affidavit.
33	D-CRLMC/6798/2025	SOUMYA RANJAN DAS	2025-03-06	14-NOT PROPERLY INDEXED. 1. Date of order not correctly furnished in para no.1.
34	D-WP(C)/8961/2025	SANGRAM JENA	2025-03-06	1.Date mentioned in Annexure-2 and averment of writ petition does not tally with book marks index and index of writ petition.2.Mobile number of the counsel not furnished in vakaltnama.
35	D-CRLA/6868/2025	PRAVASHA PUJAREE PARIDA	2025-03-06	16-PETITION/APPEAL NOT IN TIME Period of Delay 34 days
36	D-CMP/8938/2025	NIRANJAN ROUT	2025-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
37	D-MACA/8498/2025	PRASANTA KUMAR MAHALI	2025-03-06	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 24 days delay 2.MACA appeal not correctly addressed to Honorable Court.
38	D-BLAPL/6796/2025	BISWARANJAN DALAI	2025-03-06	.Petition not correctly addressed to Honorable Court

39	D-CRLREV/6578/2025	SWAPNIL ROY	2025-03-06	1.Authentication fee due on the (a) Copy of Trial Court Judgement Re.1.10p.each be paid on anx.7 and 9 2.Certificate regarding non-filing of any revision before learned Sessions Judge be filed.
40	D-TRP(C)/9100/2025	SUSANTA KUMAR BARAL	2025-03-06	1. Addressed of Honble C.J. not correctly furnished in I.A. petition. 2. Not properly page marked in I.A. petition.
41	D-CRLMC/6841/2025	SASWAT KUMAR ACHARYA	2025-03-06	1. Certified copy of F.I.R dated 07.12.2024 not filed.Put up for further S.R.after filing of c.copy.
42	D-CRLMC/6086/2025	SWARAJ PATEL	2025-03-06	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. As per standing order no.1/2023 prayer for bail should not be made in the I.A. petition
43	D-WP(C)/9168/2025	SHASHI BHUSAN JENA	2025-03-06	Paragraph no not correctly marked in the declaration part of the affidavit in the I.A. petition.
44	D-RPFAM/8844/2025	GHANASHYAM NAMTOAR	2025-03-06	correct nomenclature is WP(C)
45	D-CRLMP/6702/2025	MD.G.MADANI	2025-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-BLAPL/6871/2025	LAMBODOR ACHARI	2025-03-06	1. Provision of Law not correctly furnished.
47	D-WP(C)/9015/2025	SOUMYA RANJAN PATI	2025-03-06	1-COURT FEE IS DEFICIENT. Age of the petitioner no 2 not furnished .Defecit c.fee of Rs 6/- to be paid .
48	D-CONTC/9049/2025	ABHIRAM SWAIN	2025-03-06	1. Period of Delay 303 days
49	D-CRLA/6720/2025	BIBHUTI RANJAN MOHANTY	2025-03-06	Identity of victim be not disclosed.
50	D-WP(C)/9006/2025	MANAS RANJAN KHATUA	2025-03-06	.Petition not correctly addressed to Honorable Court
51	D-WA/8864/2025	SAMEER KUMAR DAS	2025-03-06	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not filed.
52	D-BLAPL/6772/2025	JNYANANANDA PANDA	2025-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	D-CRLMC/6601/2025	SATYA NARAYAN MISHRA 4	2025-03-06	1.In affidavit Sl.nos.4 and 5 declaration not correctly furnished.
54	D-FAO/8818/2025	RIMJHIMBALA PATI	2025-03-06	1.Period of Delay 127 days delay 2.Name and address of the Respondent no.2 not correctly furnished in cause title. 3. I.A. filed for dispensing with filing of receipt showing deposit of awarded amount before the Commissioner.
55	D-CRLA/7047/2025	KURESH PRASAD DASH	2025-03-06	Put for S .R after filing of original free copy of judgement .

56	D-CRLMA/6668/2025	CHANDRAKANTA NAYAK	2025-03-06	This may be registered as CRLMP
57	D-CRLMC/6827/2025	SURAJ MOHANTY	2025-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED As per standing order the name of victim / informant shall not be mentioned in the Petition.
58	D-CMP/8969/2025	IN PERSON	2025-03-06	1 .Synopsis and date chart not filed . 2 All documents filed are not shown in index . 3 . Documents are not properly page marked . put up for s .r after rectification of defects pointed out .
59	D-CONTC/9020/2025	ADV.	2025-03-06	Paragraphs left blank in the declaration part of the affidavit.
60	D-WA/8921/2025	SANJIB MOHANTY	2025-03-06	1. Period of Delay 47 days delay.
61	D-CRLMC/6907/2025	SUSANTA KUMAR TRIPATHY	2025-03-06	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished.2. Paragraph no.not correctly furnished on declaration in I.A.3. As per Index,Annexure-2 not described in the petition.
62	D-WP(C)/9029/2025	SANDHYARANI PANI	2025-03-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Court fee of Rs.6/ not paid on cause title of writ petition.
63	D-WP(C)/9050/2025	GOPAL KRUSHNA NANDA	2025-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
64	D-RSA/8986/2025	AMIT PRASAD BOSE	2025-03-06	1.Court Fee Rs.3435/-Payable Not Paid.
65	D-ABLAPL/6860/2025	BIKRAM CHANDRA GHADEI	2025-03-06	1. As per Index,Annexure-1 not described in the petition.2. As per F.I.R.,P.S.Case No. not mentioned in Synopsis and cause title.3 F.I.R.detailed slip not filed
66	D-CRLA/6920/2025	BISWAJIT NAYAK	2025-03-06	Put up for S .R after filing of original free copy of impugned judgement .
67	D-CRLMC/6859/2025	SIBA RANJAN PALAI	2025-03-06	1. Name of the Lower court not correctly furnished in prayer of the I.A. petition.
68	D-WP(C)/8894/2025	SAMEER KUMAR DAS	2025-03-06	1.Page-36 is not correctly exhibited.2.Synopsis is not alphabetically paginated.3.Legible copy of page Nos.13 to 16 52 to 54 and 63 to 66 to be filed.
69	D-BLAPL/6852/2025	PRAFULLA KUMAR KHATEI	2025-03-06	F.I.R.detailed slip not filed.
70	D-ABLAPL/6943/2025	UMA SHANKAR PATEL	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petitioner no .2 has not sworn affidavit .

71	D-BLAPL/6847/2025	JUDHISTHIR SAHOO	2025-03-06	As per index, annex.2 not furnished in page no.15.
72	D-CRLMC/6839/2025	JYOTIRMAYA SAHOO	2025-03-06	As per cause title ,G.R.no. and name of trial court not furnished in FIR.
73	D-ABLAPL/6765/2025	LAXMINARAYAN RAYATSINGH	2025-03-06	1. Index shows Bail Application instead of ABail Application. 2. Page 11 and 12 are not neat.
74	D-CMP/9462/2025	SANJEEV UDGATA	2025-03-06	status of parties in court below not furnished
75	D-ABLAPL/6912/2025	SAMEER KUMAR DAS	2025-03-06	.Subject Code incorrectly Mentioned
76	D-CRLMP/6885/2025	KULDEEP MOHANTY	2025-03-06	PAGE NOS.25 26 and 36 NOT LEGIBLE
77	D-WP(C)/9000/2025	BRAJA MOHAN SARANGI	2025-03-06	Page mark of Annexures not in order
78	D-CRLMC/6713/2025	ABHAS MOHANTY	2025-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
79	D-OTAPL/9097/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-03-06	Memo of Appearance filed but Signature of the Sr. S.C. not furnished.
80	D-CRLMC/6854/2025	SIBA RANJAN POLAI	2025-03-06	1. Name of the Lower court not correctly furnished in prayer of the I.A. petition.
81	D-BLAPL/6767/2025	SOUBHAGYA KUMAR DASH	2025-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
82	D-RVWPET/9157/2025	SWAPNA KUMAR OJHA	2025-03-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-BLAPL/6454/2025	RABI NARAYAN MOHANTY	2025-03-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.As per Index, BLAPL Petition not properly page marked.2.Provision of Law not correctly furnished.3. As per rejection order under Annexure-4, in Spl.G.R.2/2024 not mentioned in the cause title.
84	D-CRLMC/6769/2025	BIJAYA KUMAR RAGADA	2025-03-06	1.Reference Certificate Not Correctly Furnished.
85	D-RSA/4767/2025	ASHOK DAS	2025-03-06	1. Address of the Respondent nos. 4 and 11 not correctly furnished. 2. Name of the Husband of Respondent no.12 in cause title not tally with Appellate court.
86	D-WP(C)/8985/2025	GURU PRASAD MOHANTY	2025-03-06	Page no 29 not neat and legible.
87	D-ABLAPL/6878/2025	SAROJ KUMAR PADHY	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
88	D-LAA/9120/2025	SHANTI PRAKASH MOHANTY	2025-03-06	put up for SR after furnishing valuation of appeal and court fees payable thereon
89	D-CMAPL/9315/2025	SUSHANTA KUMAR JOSHI	2025-03-06	Application may stick to one prayer

90	D-WP(C)/9179/2025	PRANAYA SAHOO	2025-03-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-WP(C)/8901/2025	RAKESH BEHERA	2025-03-06	Fathers name in the affidavit be corrected
92	D-WP(C)/8965/2025	PRATIK DASH	2025-03-06	NEAT COPY OF PAGE NO 78 79 AND 81 TO BE FILED
93	D-WP(C)/8910/2025	RAJJEET ROY	2025-03-06	In Cause Title, Serial No of OP No 4 and 5 after Op no 6 is wrongly mentioned.In place of 4 and 5 ,it should be OP No 7 and 8 after OP No 6 and age of proposed Op No 7 and 8 not Mentioned
94	D-CRLMC/6458/2025	SURYAKANTA DASH	2025-03-06	1. Date of order not correctly furnished Sl. no.10 in Index. 2. District name of the petitioners in cause title not tally with V.nama.
95	D-CRLREV/6875/2025	ASWINI KUMAR DASH	2025-03-06	Neither certificate of good ground nor filing of any revision before learned Sessions Judge filed.
96	D-WP(C)/9056/2025	SHASHI BHUSAN JENA	2025-03-06	1.Court fee of Rs.6/ not paid on cause title of I.A.2.Date mentioned in Annexure-4 does not tally with averment,book mark index and index of writ petition.3.Legible copy of Annexure-4 to be filed.
97	D-RVWPET/8822/2025	SWAPNA KUMAR OJHA	2025-03-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
98	D-RVWPET/9332/2025	ADV.	2025-03-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-RVWPET/9328/2025	SWAPNA KUMAR OJHA	2025-03-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
100	D-WA/8902/2025	BISWAJIT NAYAK	2025-03-06	Put up for SR after filing of C copy impugned order
101	D-BLAPL/6817/2025	PRATIK NAYAK	2025-03-06	Name of trial court and S.T.No. in the petition, not tally with rejection order.
102	D-WP(C)/9054/2025	GOPAL KRUSHNA NANDA	2025-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-WP(C)/9186/2025	SESHADEV DASH	2025-03-06	1.Annexure-4 is not attested as true copy.2.Paragraphs of I.A. is not correctly numbered
104	D-WP(C)/9364/2025	SUSANTA KUMAR NATH	2025-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petition not correctly addressed to Honorable Court 2.Age of OP No 3 not mentioned.

105	D-BLAPL/6708/2025	SIBA RANJAN POLAI	2025-03-06	Grounds are not alphabetically marked and SL. no. 3 and 4 of petition para not properly furnished.
106	D-CRLMC/6857/2025	SIBA RANJAN POLAI	2025-03-06	1. PS case number and GR case number not correctly furnished in date chart. 2. Name of the Lower court not correctly furnished in prayer of the I.A. petition.
107	D-ABLAPL/6766/2025	RAJJEET ROY	2025-03-06	Index shows Bail Application instead of ABail Application.
108	D-RSA/8897/2025	AMIT PRASAD BOSE	2025-03-06	1. Court Fee Rs.2835/- Payable Not Paid. 2.C.Fee Payable not correctly furnished in the Appeal Memo
109	D-CONTC/9005/2025	ADV.	2025-03-06	1. Paragraphs left blank in the declaration part of the affidavit.2.vernacular certificate not furnished.3.Reference certificate not furnished.
110	D-WP(C)/9040/2025	KSHIROD KUMAR SAHOO	2025-03-06	IA petition not correctly addressed to Honourable Court. 2..Petition not correctly addressed to Honorable Court
111	D-WA/8892/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-03-06	Put up for SR after filing of C copy impugned order.
112	D-WA/8876/2025	ARUPA NANDA DAS	2025-03-06	Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid .
113	D-WP(C)/8906/2025	SARAT KUMAR BEHERA	2025-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Petition not correctly addressed to Honorable Court
114	D-FAO/8791/2025	ADAM ALI KHAN	2025-03-06	1. Period of Delay 115 days 2.I.A. filed for dispensing with filing of receipt showing deposit of awarded amount before the Commissioner.
115	D-WP(C)/8936/2025	AMAR KUMAR MOHANTY	2025-03-06	Annexure-1 in book mark index and index of writ petition not correctly page marked.
116	D-WP(C)/9042/2025	PABITRA KUMAR NAYAK	2025-03-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.
117	D-BLAPL/6774/2025	MAHES DAS	2025-03-06	.Petition not correctly addressed to Honorable Court
118	D-WP(C)/8795/2025	PURNA CHANDRA MISHRA	2025-03-06	Department to which opp.party Irepresented not mentioned in the cause title.
119	D-CRLMC/6169/2025	ANIRUDHA DAS	2025-03-06	1. Subject code not correctly furnished in Index. 2. HBAWF fee Rs. 50/- to be paid.
120	D-CRLLP/6740/2025	ASHOK KUMAR SWAIN (1)	2025-03-06	Period of Delay 06 days
121	D-CONTC/8891/2025	ADV.	2025-03-06	1.Petitioner No.3. Not Marked and Name Of The Respondent Indicated Twice
122	D-WP(C)/8991/2025	NETRANANDA BISWAL	2025-03-06	.Petition not correctly addressed to Honorable Court
123	D-WP(C)/8877/2025	GOURI MOHAN RATH	2025-03-06	1.Petition not correctly addressed to Honorable Court 2.Annexure-4 is not marked in Book Marks Index.3.Page No.52 under Annexure-4 not filed and exhibited

124	D-TRP(C)/9072/2025	PRAVASH CHANDRA JENA	2025-03-06	1.page no.16 not legible.
125	D-CRLMA/6881/2025	BHABANI SHANKAR DASPARIDA	2025-03-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law not correctly furnished
126	D-WP(C)/9011/2025	ANJAN KUMAR BISWAL	2025-03-06	.Receipt Showing Serv.copy To cg not Filed.
127	D-RSA/8794/2025	SMITA RANJAN PATNAIK	2025-03-06	1.D.C.Fee of Rs.55173/- to be Paid. 2. C.Fee payable not furnished.3.This case be properly Page Marked in continuation with Appeal Memo
128	D-RPFAM/9142/2025	MANOJ KUMAR PANDA	2025-03-06	1. AGE OF PETITIONER DIFFERS FROM THE AGE OF DEPONENT 2. INDEX NOT CORRECT(P.5 OF A3)
129	D-WP(C)/9013/2025	KRISHNA CHANDRA SAHU	2025-03-06	NEAT COPY OF PAGE NO 85 TO 88 TOBE FILED
130	D-CRLA/6829/2025	GYANESWAR SATPATHY	2025-03-06	Put up for S.R. after filing of consolidated appeal memo
131	D-WA/8839/2025	ADV.	2025-03-06	Put up for SR after filing of certified copy of impugned order date chart and v. nama.
132	D-CRLMC/6862/2025	JITENDRA KUMAR DIGAL	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Occupation not mentioned in Affidavit. 2.Petitioner nos 2 to 5 not signature in V.Nama.3.Occupation not mentioned in Affidavit of I.A.
133	D-WP(C)/8768/2025	MANAS RANJAN KHATUA	2025-03-06	1.Petition not correctly addressed to Honorable Court 2.Synopsis and date charts are not alphabetically paginated.3.Writ petition is not notarized.
134	D-RVWPET/8766/2025	S.S.RAO(SR.ADV.)	2025-03-06	Placeit after filing of C.copy of impugned order and court fee payable in RFA
135	D-ABLAPL/6763/2025	AMIT BISWAL	2025-03-06	1. Annexures 1 2 3 are not attested. 2. Index shows Bail Application instead of ABail Application 3. Prayer is not proper.
136	D-BLAPL/6812/2025	RABINDRA NATH PANDA	2025-03-06	.Petition not correctly addressed to Honorable Court
137	D-CRLREV/6909/2025	GOURI KUMAR RATH	2025-03-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
138	D-FAO/9031/2025	DUSMANTA KUMAR JENA	2025-03-06	correct nomenclature is MATA.
139	D-CRLMC/6863/2025	LAMBODOR ACHARI	2025-03-06	Name of informant should not be mentioned as per standing order.Put up for further SR.
140	D-CMP/8922/2025	KISHORE KUMAR MISHRA	2025-03-06	As per c .m .p ,petitioner has challenged order under annexure -3 and 5 but in I .A - (1st line) it is mentioned order under annexure - 3 and 4 .

141	D-ABLAPL/6884/2025	SAROJ KUMAR PADHI	2025-03-06	1. Month of F.I.R.under Annexure-1 not correctly furnished in Date Chart.
142	D-WP(C)/8435/2025	SOUBHAGYA KUMAR DASH	2025-03-06	.Subject Code Not Furnished .
143	D-ABLAPL/6746/2025	PRAMOD KUMAR JENA	2025-03-06	.Petition not correctly addressed to Honorable Court
144	D-ABLAPL/6770/2025	GANGADHAR SAMAL	2025-03-06	1. In synopsis P.S. Case No. is 92/24 whereas in petition it is 92/25
145	D-WP(C)/9131/2025	BRAJA KISHORE SAHOO	2025-03-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1-welfare fund of Rs 50 not paid in v.nama. 2-authorization to swear affidavit on behalf of other petitioners not furnished in affidavit.3-fathers name of the petitioners not furnished in cause title 4..Petition not correctly addressed to Honorable Court
146	D-RVWPET/9150/2025	SWAPNA KUMAR OJHA	2025-03-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
147	D-BLAPL/6904/2025	BHARAT BHUSAN ROUTRAY	2025-03-06	As per index , page no. 11 not properly arranged.
148	D-WP(C)/9058/2025	GOPAL KRUSHNA NANDA	2025-03-06	Subject code not furnished in the cause title.
149	D-WP(C)/9030/2025	GOKHA BEHERA	2025-03-06	Reference certificate furnished but status of cases not furnished
150	D-ABLAPL/6922/2025	DEBASIS SARANGI	2025-03-06	.Petition not correctly addressed to Honorable Court
151	D-WP(C)/9052/2025	SHASHI BHUSAN JENA	2025-03-06	Page no 28 not neat and legible. 2. Paragraph no not correctly marked in the declaration part of the affidavit in the I.A. petition.
152	D-ABLAPL/6113/2025	GOPINATH MISHRA	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Serial no 1 to 3 not mentioned in the petition copy but serial no 4 and 5 mentioned two times.Paragraph not correctly mentioned in the affidavit.Page 18 not found.
153	D-RPFAM/9376/2025	DEBASISH PATNAIK	2025-03-06	Period of Delay 145 DAYS. 2.NOT CORRECTLY ADDRESSED
154	D-WP(C)/8973/2025	SUDHANSU SEKHAR PRATAP	2025-03-06	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Legible and neat copy of Page No 17 29 39 and 53 to be filed. 2. Age and Fathers name of OP No 4 not furnished in the Cause Title.
155	D-WP(C)/9173/2025	SHASHI BHUSAN JENA	2025-03-06	Paragraph no not correctly marked in the declaration part of the affidavit in the I.A.

				petition.
156	D-BLAPL/6810/2025	AKSHAYA KUMAR PANDEY	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no. 4 not properly described.
157	D-ABLAPL/6856/2025	JYOTIRMAYA SAHOO	2025-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs in the petition not correct in declaration of affidavit.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 06-03-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/592/2023	CMAPL/592/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	RVWPET/38/2018	RVWPET/38/2018	M/S.SOUMYA MISHRA	OTHERS. STATUS OF PARTIES NOT FURNISHED 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.